

ernment securities and not to deposit it with the Provident Fund Commissioner.

(b) Does not arise.

(c) For failure of the establishment to invest provident fund money in Central Government securities, action is being taken to cancel the exemption and complaints for prosecution are also being filed in the Court.

Pyrites and Chemicals Development Company, Ltd.

2630. **Shri P. C. Borooah:**
Shri Bhagwat Jha Azad:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shri M. L. Dwivedi:
Shri P. R. Chakraverti:
Shri H. C. Linga Reddy:
Shri Yashpal Singh:

Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether it is a fact that only after six years of the incorporation of the Pyrites and Chemicals Development Company, Ltd., the first step in regard to the execution of the project, namely ordering of equipment therefor, has been taken recently; and

(b) if so, the reasons for the delay in initiating action?

The Minister of Petroleum and Chemicals (Shri Alagappa): (a) and (b). No. The equipment was ordered from time to time and bulk of the indigenous machinery has already arrived. There has been some delay in the procurement of imported machinery on account of foreign exchange difficulties:

Mana Peak Expedition

2681. **Shri Vishwa Nath Pandey:**
Shri H. C. Linga Reddy:
Shri Indrajit Gupta:

Will the Minister of **Education** be pleased to state:

(a) whether it is a fact that Mana peak has been conquered by the

Parvat Abhijatri Sangh, Calcutta recently;

(b) if so, a brief account of the expedition; and

(c) the assistance, if any, given by Government towards financing the Mana Peak expedition?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan):
(a) Yes, Sir.

(b) A ten member expedition, with Shri Biswadeb Biswas as Leader, was sponsored by the Sangh to climb the 23,860 feet high Mana Peak. Shri Pranesh Chakravarty, with four high altitude sherpas, reached the peak on 19th September, 1966. On their way back, the four Sherpas slipped and received injuries. On receipt of the report through the U.P. Government, the Indian Mountaineering Foundation approached the Ministry of Defence for assistance. The Sherpas were rescued by an IAF Helicopter on September 26 and admitted to the District Hospital, Bareilly; two of them have fully recovered and the other two are progressing satisfactorily. The Leader, who slipped and broke one of his ribs, and Shri Chakravarty, who suffered from frost bite on the toes, are also well now.

(c) The Indian Mountaineering Foundation, which is assisted by a grant from the Government, sanctioned Rs. 6,000 for the Expedition and paid the hire charges for equipment obtained from Jayal Memorial Fund Stores, maintained by the Himalayan Mountaineering Institute, Darjeeling.

Shortage of Skilled Workers in Printing Industry

2682. **Shri Maheswar Naik:** Will the Minister of **Labour, Employment and Rehabilitation** be pleased to state:

(a) whether it is a fact that the printing industry in India is facing considerable shortage of skilled hands for lack of co-ordination between the Ministries of **Labour and Education;**

(b) whether it is also a fact that the one-year Diploma Course and the three-year Certificate Course for printing workers are being handled independently by the two Ministries; and

(c) if so, the steps being taken by Government to meet this shortage?

The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri Shah Nawaz Khan):

(a) No. The responsibility for training of skilled workers is with the Ministry of Labour, Employment and Rehabilitation.

(b) The Ministry of Education is responsible for Technical Education including education in Printing Technology at the diploma level and above i.e. of Technicians and Graduates and the Ministry of Labour, Employment and Rehabilitation is responsible for training at the lower level i.e. of skilled workers. The three years course for technicians in Printing Technology is, therefore, dealt with by the Education Ministry, while the one year course for skilled workers is dealt with by the Ministry of Labour, Employment and Rehabilitation.

(c) Facilities for institutional training and also for apprenticeship are being expanded in the Fourth Five Year Plan to meet the growing needs of the industry for skilled workers.

Press Statements by Tripura Government

2683. Shri Biren Dutta: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that on the 30th August, 1966 and subsequently, Tripura Government issued some Press Statements on the incidents that took place on the 28th August, 1966 and 29th September, 1966 at Agartala Town; and

(b) if so, the contents of those Statements?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) Copies of the Press Statements are placed on the Tables of the House. [Placed in Library. See No. LT-7454/66].

भारतीय भाषाओं के लिये रोमन लिपि का प्रयोग

2684. श्री: प्रजातन्त्र शासक :

श्री: जगदेव सिंह सिद्धन्ती :

क्या शिक्ष: मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या योजना आयोग की शिक्षा समिति ने प्रस्ताव किया है कि सब भारतीय भाषाओं के लिए रोमन लिपि का प्रयोग किया जाये; और

(ख) यदि हां, तो सरकार इस निर्णय से कहाँ तक सहमत है ?

शिक्ष: मन्त्रालय में स्पर्शः (श्री: भक्त वर्शन) : (क) जी नहीं ।

(ख) प्रश्न नहीं उठता ।

Defence of India Rules

**2685. Shri Kolla Venkaiah:
Shri Mohammad Elias:
Shri Kishen Pattnayak:
Shri Madhu Limaye:**

Will the Minister of Home Affairs be pleased to state:

(a) the number of persons detained under the Defence of India Rules in the different States at present;

(b) the number of Communist Marxists among the persons detained;

(c) the number of persons belonging to Samyukta Socialist Party;

(d) the number of persons belonging to other Opposition Parties; and

(e) the reasons for the continuance of their detention in spite of the coming General Election?